

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/676/(IB)/2017

NAME OF THE PETITIONER(S)

: BANK OF INDIA & NABARD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S-VENKATESHAW

2. M/s. Ramalingam Associates

Coursel for RespondentG. Shenthi Merabshi
Dr. Mls. Ramalingum
Associales

ORDER

Counsels for both the parties are present and submitted that order dated 19.12.2017 may be extended till next date. Therefore, at request, the order dated 19.12.2017 is extended till next date. Put up on 05.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)